

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

| CP/CA No.                | Purpose                    | Sec                          | Name of Petitioner  | Petitioner Advocate             | Name of Respondent                            | Respondent Advocate   |
|--------------------------|----------------------------|------------------------------|---|---------------------------------|---|---|
| CP(IB)No.<br>243/BB/2018 | For admission<br>IA 438/19 | Sec 7 of<br>I&B code<br>2016 | M/s Pridhvi<br>Asset<br>Reconstruction<br>& Securitisation<br>Company Ltd | Cyril<br>Amarchand<br>Mangaldas | M/s Sagar<br>power<br>(Neerukatte) Pvt<br>Ltd | Mr<br>Dushyantha<br>Kumar<br>Southern<br>Resolution<br>Professions<br>LLP, Mr. Kumar<br>Anurag Singh,<br>Advocate |

SHARAN A KUKREJA  
FOR CYRIL AMARCHAND MANGALDAS  
ADVOCATE FOR PETITIONER/S:

PETITIONER

Kumar Anurag Singh., Adv; (Respondent)

K. DUSHYANTHA  
ADVOCATE FOR RESPONDENT/S:

KUMAR (RESPONDENT)  
PCS



**ORDER**

Heard Shri Sharan A. Kukreja, learned Counsel for the Petitioner and Shri Kumar Anurag Singh, learned Counsel along with Shri K. Dushyantha Kumar, learned PCS for the Respondent. Learned Counsel for the Petitioner submits that he has already filed written arguments and he is filing reply in I.A. No.438 of 2019 today. Learned Counsel for the Respondent requests time. Learned Counsel for the Respondent is directed to file written gist by pointing out the crux of the issue within a week.

Order Reserved in C.P.(IB)No.242/BB/2018 and I.A.No.438 of 2019.



**MEMBER(T)**

Puja



**MEMBER(J)**

**Verified**



**Court Officer**